(b> whether an <sub>y</sub>
carried on, in this
the former Janata
Israel: and

negotiations were regard between Government and

(c) if so, the results of these negotiations?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Israel is known to have advanced nuclear technology, including possible capability for military purposes. This has been a matter of concern to countries in the neighbourhood and has contributed to heightening of tension and a feeling of insecurity in the region.

(b) No record of any such negotiations is available.

(c) Does not arise.

12 Noon

## NOTICES OF RE BREACH OF PRI-VILEGE AGAINST SHRI GAUR, FORMER S.H.O. OF BAGHPAT AND THE EDITOR OF 'PANCHJANYA'

Mr. CHAIRMAN; Shri Satya Pal Malik and Shri Sadashiv Bagaitkar, Members Rajya Sabha, had given notices of branch of privilege of the House against the former S.H.O. of Baghpat, Shri Gaur, and the Editor 'Fanchjanya' for insult of a weekly language ing about Members of Parliament in a press interview. I take serious note of this. Shri Gaur denied having given any such inter view. I called upon the Editor to explain the conduct of the newspaper. The Editor said that the news items was printed bona fide on information newspaper had. the The Editor. had expressed his however. apolo gies and assured me that it was not his intension to be insulting to the Members of Parliament. In view of his regrets I am treating the whole matter as closed. The newspapers should he courteous while referring to the Members of this House. I shall take very strong note if newspapers do not follow this.

# PAPERS LAID ON THE TABLE

## 1. Report (1978-79) of the Post-Graduate Institute of Medical Education and Research, Chandigarh

on the Table

## 2. Certified Accounts (1978-79) of the All India Institute of Medical Sciences New Delhi related papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRr B. SHANKARANAND): Sir, I beg to lay on the Table;

I. A copy (in English and Hindi) of the Twelfth Annual Report of the Post-Graduate Institute of and Research, Medical Education Chandigarh, for the year 1978-79, under section 19 of the ost-Gra-Institute of Medical Educa duate tion and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT-1428/80]

II. (a) A copy (in English and Hindi) of the Certified Annual Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1978-79 and the Audit Report thereon, under sub-section (4) of section 18 of the All India) Institute of Medical Sciences Act, 1956.

(b) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (a) above.

[Placed in Library. *See* No. LT-1425/80 for (a) and (b).].

# The Drugs and Cosmetic<sub>3</sub> (Third Amendment) Rules, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RAJAN LASKAR): Sir, I beg to lay on the Table, under section 30 of the Drugs and Cosmetics Act, 194\* a copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification G.S.R. No. 840(E)" dated 22nd September, 1980, publish-